

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1541  
ANSWERED ON:03.08.2010  
USE OF CHEMICAL PESTICIDES  
Jeyadural Shri S. R.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether there are reports of farmers in rural areas being duped by certain companies to use chemicals pesticides in the garb of bio-pesticides;
- (b) if so, the details of the complaints received in this regard; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): There are complaints of sale of bio-pesticide laced with chemical pesticides in certain parts of the country received mainly from Crop Care Federation of India.
- (c): The following actions have been taken by the Government of India for ensuring the quality of bio-pesticides:
  - (i) Government of India has notified seven laboratories in different States to function as Central Insecticide Laboratory in respect of bio-pesticides.
  - (ii) Registration Committee constituted under section 5 of the Insecticides Act 1968 has asked all States to take necessary steps for ensuring the quality of bio-pesticides recommended for various crops in the State.
  - (iii) Registration Committee has revised the guidelines for registration of bio-pesticides.